Suppl. Cause List No. 1 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 155/2020 CrlM No. 428/2020

Sandeep Kumar

...Petitioner(s)

Through: - Mr. Anil Sethi, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through:- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

MMU & KASHN

<u>ORDER</u>

On request of learned counsel for the petitioner, adjourned. List on 11.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 04.06.2020 Pawan Chopra